

(9)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/673/(IB)/2017
NAME OF THE PETITIONER(S) : INDIAN BANK
NAME OF THE RESPONDENT(S) : CONSOLIDATED INTERIORS LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	ADITI INDIAN BANK.	ADITI ASHOKA- FOR APPLICANT	Aditi
2.	S. Kartikey Balan Preeti S. Aram	Counsel for Corporate Debtor	Aravind

ORDER

Counsels for both the parties are present and prayed for time to report the settlement.

At request, time is enlarged. Put up on 16.02.2018 at 10.30 A.M.

-scf-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)